

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 119
MA (CA) No. 01/JPR/2022
CP No. 08/241-242/JPR/2022
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Mr. Prateik Rao

...Petitioner

Versus

M/s Ninaniya Estates Limited & Ors.

... Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. ASHISH VERMA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Ayush Sai, Adv.
For the Respondent : Angad Baxi, Adv.
Aditya Vijay, Adv.

ORDER

Heard Mr. Ayush Sai, Adv. appearing on behalf of Mr. Sonal Anand, Adv. for the Petitioner. Mr. Aditya Vijay, Adv. appearing on behalf of the Respondent No. 6. Mr. Angad Baxi, Adv. appearing on behalf of the Respondent. List the matter on 12.07.2024.


Sdr

(Ashish Verma)
Technical Member


Sdr

(Deep Chandra Joshi)
Judicial Member

May 09, 2024